## **RAJYA SABHA**

(b) whether the country is not in need of IMF assistance now:and

(c) whether the country is in a position to meet its import bill on its own?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL): (a) to (c) Yes, Sir.

## **Revamping of economic panels**

†921. SHRIMATI MAYA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether his Ministry is considering to revamp the economic panels in different departments in order to boost the economic sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL): (a) and (b) Economic policy making is a continuous and ongoing process. Similarly, revamping or reconstituting advisory arrangements for aiding policy making is also a continuous process and is initiated on the basis of the prevailing economic conditions.

## Companies involved in Demat share scam

922. SHRI JIBON ROY: Will the Minister of FINANCE be pleased to refer to answer to Starred Question 387 given in the Rajya Sabha on 17th December, 2002 and state:

(a) the names of the defaulting companies involved in Demat share scam; and

(b) what penal actions are being taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL): (a) According to the information provided by the Securities and Exchange Board of India (SEBI), the list of defaulting companies involved in the so-called Demat share scam is given in the Statement (*See* below) Companies mentioned under

†Original notice of the question was received in Hindi.

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